

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 15.09.2020

NOTICE

Take notice that the following matter listed on 15.09.2020 at 02:00 PM in the Court of Chairperson will not be taken up. The next date of hearing is 09.10.2020 (02:00 PM).

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 570 of 2020 Part Heard	DB International (Asia) Ltd. VS. Abhilash Lal & Ors.	Varghese Thomas	Shankh Sengupta Manim Bharathi-R1 & R2 Shubhabrata Chakraborti-R3 Kunal Nimani-R4

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar